

From:

Nikesh Kumar Sinha

Registrar (Administration),
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Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the state
including Judicial Commissioner, Ranchi

Sub: Regarding nomination of all the Principal Magistrates, Juvenile Justice Board of the state to attend online “Conference on Role and Responsibilities of Principal Magistrate under J.J. Act (c-6)” scheduled on 04th December, 2022.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Principal Magistrates, Juvenile Justice Board of the state to attend **online** “Conference on Role and Responsibilities of Principal Magistrate under J.J. Act (C-6)” scheduled on 4th December, 2022.

The protocol of connectivity & Meeting Link for the aforesaid training programme is given below :-

- (vii) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (viii) Login time is 9.45 A.M. to 10.00 A.M. Beyond this time, login would not be allowed.
- (ix) Participants are requested to keep themselves logged in even during the break.
- (x) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (xi) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (xii) In case of internet connectivity issue or any other issue, the trainee shall join the training program from Civil Court Conference Room.

Meeting link :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m4b205dae545ef0240cd8f2d7fe6b1b82>

Meeting number : 2515 280 8223

Password : bHuQQSmX633

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

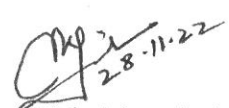
The officer concerned may be informed accordingly.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

MemoNo. 4209 Apptt.

Ranchi dated the 28/11 2022

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1860/JAJ dated 24.11.2022 / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)